IN THE HIGH COURT OF JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION COMPANY PETITION NO.114 OF 2012

In the matter of Etisalat DB Telecom Pvt. Ltd. (In Liqn.)

SALE NOTICE

- 1. Pursuant to the order of the Hon'ble Bombay High Court dated 18/09/2017 passed on the Official Liquidator's Report No. 215 of 2017 dated 13/09/2017 offers are invited in sealed covers from the intending purchasers by way of demand draft/pay order drawn in favour of "The Official Liquidator, High Court, Bombay" payable at Mumbai for sale of the following movable assets of Etisalat DB Telecom Pvt. Ltd. (In Liqn.) on "as is where is and whatever there is basis" situated at following locations.
- 2. The main object of Etisalat DB Telecom Pvt. Ltd. (In Liqn.) was of providing telecom services and thus the movable assets included in the Lot Nos. 1 to 5 are mainly consisting of the equipments utilized by telecom industry and allied sectors located at several locations. Lot No.6 consists of Non-technical movable assets i.e. office furniture, office equipments etc. at Mumbai.
- 3. The Lot Nos. 1,3,4 and 5 are also put up for sale in sub lots, however, the Composite offer for the whole Lot of MSC / Warehouse at Lot Nos. 1,3,4 and 5 would be preferred over the offers received for the individual sub-lots.
- 4. Since the technical movables are almost of similar make and kind at all locations, the inspection of MSC, BSC and warehouse (Vendor wise) sites are proposed to be provided at one site each in North, South and Western regions. The description and inspection dates for the said movable assets of the Company (in liqn.) will be as under:-

LOT NO. / SUB LOT No.	Description of the movable assets	DATE & TIME OF INSPECTION to intending purchasers
1.	Mobile Switching Centers (MSC) at all the 14 sites Movable Technical Assets (Network and Network Infrastructure) lying at following	On 20/12/2017 at 11.00 am to 4.00 pm, the inspection of movables lying at following MSC sites will be provided:
	14 MSC sites (excluding Avaya/AGC equipments at Bangalore, Chennai, Gurgaon and Pune)	MSC site (Northern region) situated at Vatika Triangle, 7th Floor, Sushant Lok, Phase I, Block A Mehrauli, Gurgaon Road, Gurgaon 122002,
1A	Mumbai	Haryana on 20/12/2017 at 11.00 am to
1B	Pune	4.00 pm.
1C	Ahmedabad	MSC site (Southern region) situated at Salarpuria Zest, 16,
1D	Bengaluru	PID NO.51-137-16, Bruhat Bangalore Mahanagar Palike,
1E	Bhopal	Sarakki Industrial Lauout,
1F	Chennai	Bannerghatta Road, JP Nagar,
1G	Coimbatore	3rd Phase, Bangalore - 560076., on 20/12/2017 at 11.00 am to 4.00 pm
IH	Gurgaon	
1J	Jaipur	MSC site (Western region) situated at Ground floor, 7 th &
1K	Kurukshetra	8 th floor, Techniplex-1, S.V. Road, Goregaon (W),
1L	Lucknow	Mumbai – 400 062. on 20/12/2017 at 11.00 am to
1M	Mohali	4.00 pm.
1N	Patna	
1P	Meerut	
2.	Base Switching Centers (BSC) at 46 sites Movable Technical Assets (Network and Network Infrastructure) lying at 46 BSC sites at Agra, Allahabad, Bengaluru, Bareilly, Bijapur, Calicut, CBD Belapur, Charni Road, Chembur, Delhi – Faridabad, Delhi - Ishwar Nagar, Delhi – Janakpuri, Delhi – Pitampura, Ghaziabad-Aditya Mega	4.00 pm, the inspection of movables lying at following BSC sites will be provided: BSC site (Northern region) situated at 1, Wedding Mall, Piitampura, New Delhi, on 22/12/2017 at 11.00 am to 4.00 pm BSC site (Southern region) at KCPR Srinidhi Plaza, 3 rd floor,
	Mall, Ghaziabad, Gorakhpur, Gwalior, Hubli,	House No.1-8-612, Main Road, Nakkalagutta, Hanamkonda,

_ 		
	Jallandhar, Kanpur, Kh	
	Road, Kochi, Kolhapu	ir, on 22/12/2017 at 11.00 am to
	Kota, Kurnool, Madura	' I "
	Meerut, Mysore, Nashi	- 1
	Panipat, Raipur, Rajko	
	Salem, Satna, Solapur, Sura Trichy, Trivendrum, Udaipu	- January I Loud
	Vadodara, Varanasi, Vellor	
	Vijaywada, Vizag, Warang	, , , , , , , , , , , , , , , , , , , ,
	and Wardha.	
3.	— •	4.00 pm . 9 On 21/12/2017 at 11 00 am to
	Warehouses	
-	Movable Technical Asset	4.00 pm, the inspection of movables lying at following
	lying at following 9 (nine	warehouses will be provided:
}	Ericsson manage	
	Warehouses	
3A	Ahmedabad, Gujarat	Inspection of warehouse
}		(Northern region) at Plot No-
1	1	749, Firni Road Opp. Mahindra
		Workshop Mundka New Delhi-
3B	Jaipur, Rajasthan	110041 on
		on 21/12/2017 at 11.00 am to
		4.00 pm.
3C	Ambala, Haryana	
30	7 mibaia, Hai yana	Inspection of warehouse
		(Western region) at E2, Gala
		No.3,4,5, & 6, Sai Dhara
3D	Mohali, Punjab	Logistics Park, Mumbai
		Nashik Highway, Village
		Kucase-Boriwali, Taluka
215		Bhiwandi, Dist. Thane. on 21/12/2017 at 11.00 am to
3E	Bhopal, Madhya Pradesh	4.00 pm.
	1	noo para
	•	
3F	Raipur Chhatisgarh	-
	,	
3G	Delhi	
011]
3H	Warehouse at E2, Gala	
	No.3,4,5, & 6, Sai Dhara	
	Logistics Park, Bhiwandi,	
3J	Thane.	
IJ	Warehouse at	
	Sai Dhara Logistic Park, Opp	
	RK Petrol Pump, Bhiwandi, Dist. Thane.	
4.		
1,	Huawei managed 4 Warehouses	Inspection of warehouse at
	Movable Technical Assets	Drive India Enterprise
	lying at 4 Huawei managed	Solutions Ltd., Survey No 86
,		Korulur Village Kasaba Hobli,
	Warehouses at following sites:	Via Kadugodi Post, Bangalore-
ļ		560067
		on 21/12/2017 at 11.00 am to

4A	Bengaluru, Karnataka	4.00 pm.
4B	Chennai, Tamil Nadu	
4C	Hyderabad, Andhra Pradesh	
4D	Cochin, Kerala	
5.	ZTE managed 4 Warehouses Movable Technical Assets lying at following 4 (four) ZTE managed Warehouses at:	Inspection of warehouse at C/o Ramji Tandon, W/H no.2, Plot no.1664/1,Daroga khera, opp.Bal Bhawan, Kanpur Road, Lucknow, UPE on 26/11/2017 at 11.00 am to 4.00 pm.
5A	Patna, Bihar	
5B	Ranchi, Jharkhand	
5C	Lucknow, Uttar Pradesh	,
5D	Meerut, Uttar Pradesh	
6.	Non-technical movable assets i.e. office furniture etc. lying at Techniplex-1, S.V. Road, Goregaon (W), Mumbai – 400 062.	Inspection on 20/12/2017 along with inspection of MSC site (Western region) situated at Ground floor, 7 th & 8 th floor, Techniplex-1, S.V. Road, Goregaon (W), Mumbai – 400 062. on 20/12/2017 at 11.00 am to
		4.00 pm.

- 5. The purchaser has to bear all the costs for obtaining the Wireless Planning Commission (WPC) Disposal Certificate before lifting of material. This is applicable for the equipments transmitting on licensed spectrum.
- 6. The purchaser has to be compliant and registered with respective State Pollution Control Boards for e-waste and battery disposal.
- 7. All taxes, charges, cesses etc. on the sale of the above movable assets will have to be borne and paid by the purchaser.

- 8. The expenses for the dismantling of the equipments from sites, loading and unloading, transportation of the same without damage to the structure of the premises will have to be borne by the purchaser. Further, any damage to the structure while removal of the equipments will also have to be borne by the purchaser.
- 9. The purchaser shall be responsible to pay the charges of the data erasing of the e-waste recycler appointed by the Hon'ble Court.
- The sealed cover shall be superscribed with the words "Offers for 10. the LOT/SUB-LOT NO. ___ of Etisalat DB Telecom Pvt. Ltd. (in Liqn.)". Such offer will be received by the Official Liquidator upto 4.30 p.m. on 19/01/2018 and will be opened and public auction will be conducted in the presence of the Offerors on 29/01/2018 at 3.00 p.m. before the Hon'ble Justice Shri S. J. Kathawalla of the Hon'ble Bombay High Court when the Offerors or their authorized representatives may be present, if they so desire. No purchaser will be allowed to bid the auction in the name of nominee/nominees. No separate notice will be given to the Offerors, secured creditors or ex-directors of the Company (In Liqn.) regarding the sale notice is available on the websites This www.officialliquidatormumbai.com and www.mca.gov.in and also on Bombay Court of Hon'ble High the website i.e.www.bombayhighcourt.nic.in
- 11. The terms and conditions of sale with inventory in CD form will be available at the office of the undersigned against payment of Rs.1,000/-.

Dated this 30th day of November, 2017

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(VINOD SHARMA)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th floor, Bank of India Building,
M.G. Road, Fort, Mumbai— 400 023.
Tel.:-22670024, 22675008